## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## <u>ORDER</u>

The following transfer and postings i.r.o the Re-engaged JJAs on contractual basis are hereby made in official exigency, with immediate effect.

S. No.	Name	From	То
1.	Sh. Raj Singh	Office Pool, HQs THC	Office Pool, West THC
2.	Sh. Satbir Singh	Office Pool, West THC	Office Pool, HQs THC

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.37044-057/P&T/Admn.II/HQs/2024

Dated, Delhi the \_\_\_\_0 5 0 CT 2024

## Copy forwarded for information and necessary action to:

- 1. The Ld. Principal District & Sessions Judge, West.
- 2. The Personal Office of the undersigned.
- 3. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
- 4. The Branch in-charge Recruitment Cell, THC, Delhi.
- 5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- 6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
- 7. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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